Annexure-1

Name of the corporate debtor: SBS Transpole Logistics Private Limited; Date of commencement of LIQUIDATION: 16-12-2020; List of Stakeholders as on: 12-02-2021

List of secured financial creditors

(Amount in ₹)

Sl No.	Name of creditor	Identification No.		etails of claim received	Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	ciann	may be set-off	rejecteu	vermeation	
	CFM Asset Reconstruction Pvt Ltd.	U67100GJ2015PTC083994	15.01.2021	26,15,30,763.00		Credit facilities (Working Capital, Cash Credit, Letter of Credit, Bank Guarantee etc. originally advanced by SBI which was subsequently assigned to CFM Asset Reconstruction Pvt. Ltd.)	261530763.00		0.00	0.00	100%	0.00	0.00	0.00		Security details as per Note -1
			1													
	TOTAL			261530763.00	261530763.00						100%	0.00		0.00	0.00	

SECURITY AVAILABLE- CFM Asset Reconstruction Pvt. Ltd.								
Details of Secured Assets:								
Primary Security: CC/LC/BG First pari-passu charge by way of hypothecation and/or pledge of current assets namely finished goods, raw materials, work-in-progress, consumable stores and spares, book debts, bills receivable.								
Details of Collateral Security:	Present Status							
Equitable mortgage of Residential House (Land admeasuring 297.40 sq.mt. situated at B-1/69, Sector Block J, Aliganj, Lucknow, U.P.	Property held in the name of Guarantor							
Flat No. 1102, Block-1, 10th Floor, Pent House, the Great Lyallpur, CGHS Ltd., Plot No. 35, Sector - 10, Dwarka Phase-1, New Delhi - 110075	Security sold by CFMARC							
Flat No. B-801, KM Co-operative Group Housing Society Limited, Plot No.12, Sec-12, Dwarka Phase, New Delhi	Security sold by CFMARC							
Flat at SFS-II, Flat No. 9889 (Built-up Area 99 sq.mts.), Ground Floor, Pocket No. 9, Sector-C, Vasant Kunj, New Delhi – 110070	Security sold by CFMARC							
Industrial Built-up property, situated at 217, Udyog Vihar, Phase-1, Gurgaon, Haryana	Security sold by CFMARC							
	of Secured Assets: Primary Security: CCL/CBG First pari-passu charge by way of hypothecation and/or pledge of current assets namely finished goods, raw materials, work-in-progress, consumable stores and spares, book debts, bills receivable. Details of Collateral Security: Equitable mortgage of Residential House (Land admeasuring 297.40 sq.mt. situated at B-1/69, Sector Block J, Aliganj, Lucknow, U.P. Flat No. 1102, Block-1, 10th Floor, Pent House, the Great Lyallpur, CGHS Ltd., Plot No. 35, Sector - 10, Dwarka Phase-1, New Delhi – 110075 Flat No. B-801, KM Co-operative Group Housing Society Limited, Plot No.12, Sec-12, Dwarka Phase, New Delhi Flat at SFS-II, Flat No. 9889 (Built-up Area 99 sq.mts.), Ground Floor, Pocket No. 9, Sector-C, Vasant Kunj, New Delhi – 110070							